COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 220 OF 2015

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Tata Sponge Iron Ltd. ... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Kumar Parija, Sr. Adv.

Mr. P.P. Mohanty Mr. R.M. Patnaik Mr. Arnav Dash

Counsel for the Respondent(s) : Mr. Rutwik Panda

Mr. G. Umapathy

Ms. Anshu Malik for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2 & R-3

Mr. R.B. Sharma for R-4 & R-5

ORDER

It is represented that pleadings are complete.

List the matter for hearing on 12.09.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson